

New Small Scale Industries

*454. SHRI D. VENKATESWARA
RAO:
SHRI SULTAN
SALAHUDDIN OWAISI:

Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have selected 85 districts in the country for identifying and promoting new small scale industries;

(b) if so, the details of these districts, State-wise;

(c) whether these districts would get financial assistance on easy terms from the banks;

(d) if so, the details thereof; and

(e) the time by which a final decision in this regard is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM): (a) and (b). Pursuant to recommendations of the Nayak Committee on adequacy of institutional credit to the SSI sector and

related aspects, RBI has issued guidelines to the effect that banks and SFCs should act as principal financing agencies for catering to the needs of SSI units in the 85 dominant districts where there are more than 2000 registered SSI units according to the Second All India Census of SSI (1988). Out of these 85 districts, 45 districts were entrusted to commercial banks and 40 districts to State Financial Corporations. Subsequently, the Reserve Bank of India in consultation with Small Industries Development Bank of India and major commercial banks has allotted 62 districts to commercial banks and 23 districts to State Financial Corporations respectively. The list of these districts are given in the *Statements-I and II*.

(c) RBI has advised that it would be the responsibility of the lead bank branches or the SFC, as the case may be to meet both the working capital and term loan requirements of all the SSI units which can be financed under the single window scheme of SIDBI. The objective is to provide sharper focus to the credit needs of small scale units in these districts by facilitating easier and better access to credit. The terms of credit, however, remain the same as for the rest of the country.

(d) and (e). Do not arise.

STATEMENT I

A list indicating the names of lead bank for the district

State	District	Lead Bank/Commercial Bank
Andhra Pradesh (3)	E. Godavari	Andhra Bank
	Krishna	Indian Bank
	Ranga Reddy	State Bank of Hyderabad.

State	District	Lead Bank/Commercial Bank
Bihar (3)	Dhanbad	Bank of India
	Patna	Punjab National Bank
	Gaya	Punjab National Bank
Gujarat (3)	Ahmedabad	Dena Bank
	Rajkot	State Bank of Saurashtra
	Surat	Bank of Baroda.
Haryana (2)	Ambala	Punjab National Bank
	Gurgaon	Syndicate Bank
Jammu & Kashmir (1)	Jammu	State Bank of India
Karnataka (4)	Bangalore (Urban)	Canara Bank
	Dharwar	Vijaya Bank
	Kanara (Dakshine Kennada)	Syndicate Bank
	Mysore	State Bank of Mysore
Kerala (8)	Ernakulam	Union Bank of India
	Kottayam	State Bank of Travancore
	Kozhikode	Canara Bank
	Trichur	Canara Bank
	Trivendrum	Indian Overseas Bank
	Alleppey	State Bank of Travancore
	Palghat	Canara Bank
	Quilon	Canara Bank
Madhya Pradesh (12)	Bhind	Central Bank of India
	Chattarpur	Central Bank of India
	Jabalpur	Central Bank of India
	Raigarh	Central Bank of India
	Raipur	Dena Bank
	Satna	Allahabad Bank
	Chindwara	Central Bank of India
	Hosangabad	Central Bank of India
	Mandsaur	Central Bank of India
	Ambikapur	Central Bank of India
	Durg	Dena Bank
	Khargaon	Bank of India
Maharashtra (1)	Pune	Bank of Maharashtra
Punjab (4)	Amritsar	Punjab National Bank
	Jalandhar	UCO Bank
	Ludhiana	Punjab & Sind Bank
	Sangrur	State Bank of Patiala

State	District	Lead Bank/Commercial Bank
Rajasthan (3)	Bhilwara	Bank of Baroda
	Jaipur	UCO Bank
	Udaipur	State Bank of Bikaner & Jaipur
Tamil Nadu (6)	Chengelpattu	Indian Bank
	Coimbatore	Canara Bank
	Salem	Indian Bank
	Kamrajar	Indian Overseas Bank
	North Arcot	Indian Bank
	Thanjavur	Indian Bank
Uttar Pradesh (4)	Varanasi	Union Bank of India
	Agra	Canara Bank
	Meerut	Syndicate Bank
	Kanpur	Bank of Baroda
West Bengal (8)	South 24 Parganas	United Bank of India
	North 24 Parganas	Allahabad Bank
	Birbhum	UCO Bank
	Burdwan	UCO Bank
	Hooghly	UCO Bank
	Calcutta	United Bank of India
	Midnapur	United Bank of India

STATEMENT II

List indicating the names of Districts allocated to SFCs

State	District	Jurisdiction of Offices/branches of SFC
Andhra Pradesh (3)	W. Godwari	Eluru
	Guntur	Guntur
	Hyderabad	Hyderabad
Delhi(1)	Delhi	Delhi
Gujarat (2)	Vadodara	Vadodara
	Valsad	Vapi
Haryana (2)	Karnal	Karnal
	Faridabad	Faridabad

State	District	Jurisdiction of Offices/branches of SFC
Karnataka (4)	Belgaum Bellary Chitradurga Shimoga	Belgaum Bellary Chitradurga Shimoga
Maharashtra (1)	Greater Bombay	Greater Bombay
Punjab (5)	Faridkot Gurudaspur Patiala Hoshiarpur Ropar	Ferozepur Amritsar Patiala Hoshiarpur Ropar
Tamil Nadu (5)	South Arcot Madras Madurai Tiruchirapalli Periyar	Cuddalore Madras Madurai Tiruchirapalli Erode

Trysem

*455. DR. KRUPASINDHU BHOI: Will the PRIME MINISTER be pleased to state:

(a) the main objective of Centrally sponsored Training of Rural Youth for Self-Employment (TRYSEM);

(b) the States where the Scheme is being implemented; and

(c) the achievement made in those States during the last three years under the Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL): (a) The main objective of the Centrally sponsored Scheme-Training of

Rural Youth for Self-Employment (TRYSEM) is to provide technical and entrepreneurial skills to rural youth from families below poverty line to take up self employment in the broad fields of agriculture and allied activity, industries services and business activities. In 1983, this objective was enlarged to include wage employment.

(b) The Scheme is being implemented in all the States and UTs excluding Delhi and Chandigarh.

(c) Number of youths trained during the last three years is 7,65,569. The figures of 1993-94 are still incomplete.

Operational Services in IMD/SOI/ NATMO

*456. SHRI HARIN PATHAK: Will the PRIME MINISTER be pleased to state: